

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3613
TO BE ANSWERED ON 27TH MARCH, 2018**

REGULATION OF E-CIGARETTES

3613. SHRI SANTIUSE KUJUR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has decided on how to regulate e-cigarettes/Electronic Nicotine Delivery System (ENDS) and if so, the details thereof;
- (b) whether Government has conducted any scientific study on the effect of ecigarettes and if so, the details thereof; and
- (c) whether Government has considered the best practices of other countries like the UK and if so the details of such report, if any?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

- (a): No such decision has been taken.
- (b): As per a report prepared by WHO; Electronic Nicotine Delivery Systems (ENDS) (also known as e-cigarettes) emits nicotine, the addictive component of tobacco products. In addition to dependence, nicotine can have adverse effects on the development of the foetus during pregnancy and may contribute to cardiovascular disease. The WHO report further says that although nicotine itself is not a carcinogen, it may function as a “tumour promoter” and seems to be involved in the biology of malignant disease, as well as of neurodegeneration. Foetal and adolescent nicotine exposure may have long-term consequences for brain development, potentially leading to learning and anxiety disorders. The evidence is sufficient to warn children and adolescents, pregnant women, and women of reproductive age against ENDS use and nicotine.
- (c): No such proposal is under consideration.

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